

GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE : IMPHAL EAST

O R D E R

Dated the 12th October, 2017

No. DJ/IE/A/78/2017/154 In partial modification of the previous order No. DJ/IE/A/78/2017/75, dated the 29th April, 2017, for smooth functioning of Court/office works, it is hereby inform to all the public litigants and Lawyers that all motions presented in this Court of the District & Sessions Judge, Imphal East before 1.00 pm. may be put up in the same day and all the cases for motions presented after 2.00 pm. are to be put up on the next following day but motions on urgent matters can be put up on working hours of the same day.

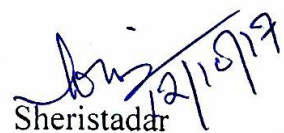
Sd/-
(G. Gaiphulshillu)
District & Sessions Judge,
Imphal East.

Memo No. DJ/IE/A/78/2017/1607-18

Dated the 12th October, 2017

Copy to:-

1. The P.P. /Addl. P.P. (D), Manipur
...attached to the District & Sessions Court, Imphal East.
2. The President, A.M.B.A, Manipur
3. The President, A.M.L.A, Manipur
4. The President, A.M.Y.L.A, Manipur
5. The Secretary, A.M.B.A, Manipur
6. The Secretary, A.M.L.A, Manipur
7. The Secretary, A.M.Y.L.A, Manipur
- ✓8. The System Officer, District & Sessions Court, Imphal East
...for uploading in the office website.
9. The Bench Clerk, District & Sessions Court, Imphal East
10. Notice board.
11. Order Book.
12. File.


Sheristadar
District & Sessions Court,
Imphal East.
Sheristadar,
District & Sessions Court,
Imphal East